

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 7 of 2013
&
Appeal No. 217 of 2012

Dated : 16th May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan
Ms. Shruti Verma

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai for R.1

ORDER

We have heard Mr. Buddy A. Ranganadhan, the learned counsel appearing for the Appellant in both the Appeals.

Post the matters for the reply submissions of the Respondent on **02.07.2013**. In the meantime, the learned counsel for the Appellant is directed to file his Written Submissions on or before 05.06.2013 after serving copy on the other side. Thereafter, the learned counsel for the

Respondent is directed to file his respective Written Submissions on or before 20.06.2013 after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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